

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 01.09.2022**

**Appeal No. 164 of 2022**

K. Padmanabhan ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

**WITH  
Appeal No. 165 of 2022**

N. Sakthivel ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

**WITH  
Appeal No. 166 of 2022**

M.S. Ramakrishnan ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

**AND  
Appeal No. 167 of 2022**

G. Jagadish ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Chirag Shah, Advocate with Ms. Daksha Kasekar,  
Advocate i/b Mansukhlal Hiralal & Co. for the Respondent.

ORDER:

1. Adjourned on the request of the appellants. List on October 12, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member